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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/58/ (IB)/2017
NAME OF THE PETITIONER(S) : KIRAN GLOBAL CHEMS LTD
NAME OF THE RESPONDENT(S) : J.MATADEE FREE TRADE ZONE PVT LTD
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|---|-----------------------------------------|------------------------|--------------------------------------------------------------------------------------|
| 1 | HEMA SRINIVASAN MOHAMED JAVED SHERTF | COUNSEL FOR RESPONDENT |  |
|---|-----------------------------------------|------------------------|--------------------------------------------------------------------------------------|

ORDER

Counsel for petitioner called but absent. Counsel for respondents present. The Registry is directed to issue notice to the petitioner for their appearance and submissions. Put up on **19.07.2017 at 10.30 A.M**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)